

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 23

Dated Guwahati, the 13th March, 2023

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to re-assign the Court rooms with Chambers to the Hon'ble Judges in the following manner: -

Sl.No	Name of Hon'ble Judges	Court No.
1.	Hon'ble the Chief Justice	1
2.	Hon'ble Mr. Justice Lanusungkum Jamir	2
3.	Hon'ble Mr. Justice M. R. Pathak	3
4.	Hon'ble Mr. Justice Michael Zothankhuma	4
5.	Hon'ble Mr. Justice Suman Shyam	5
6.	Hon'ble Mr. Justice A. M. Bujor Barua	6
7.	Hon'ble Mr. Justice Kalyan Rai Surana	7
8.	Hon'ble Mr. Justice Nelson Sailo	8
9.	Hon'ble Mr. Justice Ajit Borthakur	9
10.	Hon'ble Mr. Justice Sanjay Kumar Medhi	10
11.	Hon'ble Mr. Justice Nani Tagia	11
12.	Hon'ble Mr. Justice Manish Choudhury	12
13.	Hon'ble Mr. Justice Soumitra Saikia	13
14.	Hon'ble Mr. Justice Parthivjyoti Saikia	14
15.	Hon'ble Mr. Justice Robin Phukan	15
16.	Hon'ble Mr. Justice Kakheto Sema	16
17.	Hon'ble Mr. Justice Devashis Baruah	17
18.	Hon'ble Mrs. Justice Malasri Nandi	18
19.	Hon'ble Mrs. Justice Marli Vankung	19
20.	Hon'ble Mr. Justice Arun Dev Choudhury	20
21.	Hon'ble Mrs. Justice Susmita Phukan Khaund	21
22.	Hon'ble Mrs. Justice Mitali Thakuria	22
23.	Hon'ble Mr. Justice Kardak Ete	23

By Order,


Sd/-
REGISTRAR (ADMN.)

Memo No. HC III - 77/ 2005/ 1384 /G dated 13th March, 2023

Copy forwarded to: -

1. The Registrar (Vigilance/Judl./Admn./Estt), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun, with a request to place the Order before Hon'ble Judge stationed at respective Outlying Benches.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the Order in the website of the Gauhati High Court.
9. The Secretary to Hon'ble the Chief Justice, Guwahati High Court, Guwahati.
10. The Court Manager, Gauhati High Court, Guwahati
11. The P. S. to Hon'ble Mr./ Mrs. Justice _____ , Gauhati High Court, Guwahati.
12. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
13. The Court Officer No.1 & 2, Gauhati High Court, Guwahati. He is requested to make necessary arrangement in this regard.
14. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


13/3/23
REGISTRAR (ADMN.)


13/3/23